

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

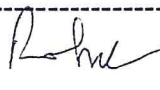

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/ (IB)/2017
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	ROHIT KASANA	counsel for Petitioner	
2	Thyagaraj	counsel for Resp	

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed rejoinder and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended finally at request. Put up on 05.10.2017 at 10.30 A.M.

Sd—

K Anantha Padmanabha Swamy
Member (Judicial)

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